No. J-11014/1/2026-Judicial/ E. 174097
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)
****

Shastri Bhawan, New Delhi,
Dated 21st January, 2026

ORDER

The President is pleased to **assign** the responsibility of the litigation In-charge for Central Govt. Litigation before the High Court of Bombay, Nagpur Bench i.e. taking notices on behalf of Union of India, allocation of cases amongst Panel Counsel, etc. to Shri Charan Janardan Dhumane, Central Government Counsel. The details are as follows:-

S.No.	Name of the Counsel	Contact details
i.	Shri Charan Janardan Dhumane, Central Government Counsel before High Court of Bombay, Nagpur Bench	Off : F.No.04, B/4/4, NSK Housing Society, Near MLA Square, Temple Road, Civil Lines, Nagpur, 440001. Mob: 9371023369. Email: charan.dhumane@gmail.com

2.   Hindi version of this order will follow.
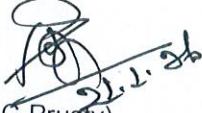
(M. C Prusty)
Senior Government Advocate

Copy (through email) to: -

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Ld. ASGI, High Court of Bombay.
4. The Registrar, High Court Bombay, Nagpur Bench.
5. Shri Charan J. Dhumane, CGC and Litigation In-charge to adhere to various instruction of this Department and to send monthly report on allocation of cases to this Section in terms of O.M. No. 16/20/2024-Judical dated 16.10.2024.
6. LIMBS Section for information and necessary action.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.

(Ramesh Kairamkonda)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in